mada. No other schemes have been sponsored by the State Government during the Third Plan period so far.

Written Answers

OFFICERS DEPUTED BY THE C.W.P.C. FOR TRAINING ABROAD

- 217 SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) how many of the officers who were deputed for training abroad in the year 1962-63 by the Central Water and Power Commission have returned to India: and
- (b) where were they trained, the subjects in which they were trained and the places where they are employed after their return?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Sixteen

(b) A statement is attached. [See Appendix XLV, Annexure No. 10].

VISIT OF INDIAN BANANA DELEGATION TO MIDDLE EAST

218. SHRI N. SRI RAMA REDDY: Will the Minister of International Trape be pleased to state whether an Indian banana delegation recently visited several countries in the Middle East?

MINISTER THE OF INTERNA-TIONAL TRADE (SHRI MANURHAT SHAH): Yes Sir.

DECISIONS TAKEN AT THE CONFERENCE OF INCOME-TAX COMMISSIONERS

219. SHRI NIRANJAN SINGH: Will the Minister of FINANCE be pleased to state the decisions taken recently at the conference of Commissioners of Income-tax held at Delhi regarding realization of arrears of tax estimated at more than Rs. 175 crores and the evasion of income-tax?

FINANCE Тне MINISTER OF (SHRI T. T. KRISHNAMACHARI): Conference does not take any decisions. Suggestions were, however, made at the Conference of Commissioners of Income-tax held cently at Delhi regarding the covery of arrears of tax and checking evasion of income-tax. These suggestions will be examined by the Central Board of Revenue and Government in the light of further reports which will be submitted by the Commissioners.

कम्पनियों के ग्राडिट के लिए नियम

२२०. श्री विमलकुमार मन्नालालजी बौरडिया : क्या बित्त मंत्री यह बताने की कपा करेंगे कि दपतरी-शास्त्री समिति की रिपोर्ट के अनुसार कम्पनियों के आडिट के लिये जो नियम बनाने का सुझाव था, उस के बारे में अब तक क्या प्रगति हुई है ?

†[Rules for Audit of Companies

220. SHRI V. M. CHORDIA: Will the Minister of FINANCE be pleased to state what progress has so far been made in respect of the proposal to frame rules for the audit of companies in accordance with the Daftary-Sastri Committee Report?]

वित्त मंत्री (श्री टी० टी० कृष्णमाचारी) मंत्री सम्भवतः शास्त्री समिति की इस सिफारिश का जिक कर रहे हैं कि चार्टर-प्राप्त लेखाकार संस्थान (इंस्टिटयट भ्राफ चार्टर्ड एकाउन्टेन्ट) की परिषद (कौंसिल) से कहा जाय कि वह उन लोगों के हित की रक्षा का विशेष ध्यान रखते हए सरकारी कम्पनियों की लेखा-परीक्षा के सम्बन्ध में एक संहिता (कोड) तैयार करे जिन्हों ने निदेशक-मण्डल (बोर्ड भ्राफ डायरेक्टर्स) का विश्वास कर के शेयर खरीदे हैं। स्रगर ऐसा है, तो संस्थान की परिषद को यह बात पहले ही बता दी गयी

^{†[]} English translation.